

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) No, Sir.

(b) Does not arise.

[English]

Production of Prawn

6788. SHRI SATYAGOPAL MISRA: Will the Minister of AGRICULTURE be pleased to state the steps taken/proposed to be taken to increase the production of prawn in each coastal State?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): The steps taken/proposed to be taken for development of shrimp farming in each Coastal State include:

- (i) Establishment of Brackishwater Fish Farmer's Development Agencies in the potential coastal district for providing a package of technical, financial and extension support to the shrimp farmers. So far 31 such Agencies have been sanctioned for establishment in the potential districts of 9 maritime States.
- (ii) Establishment of demonstration-cum-pilot shrimp farms and shrimp seed hatcheries in selected areas for demonstrating the techno-economic viability of shrimp farming.
- (iii) Setting up of demonstration-cum-training centre in each Coast State

for imparting training to prawn farmers.

- (iv) Providing assistance in the form of subsidy to different categories of shrimp farmers/entrepreneurs/technocrats, for establishing semi-intensive shrimp farms, shrimp hatcheries and shrimp feed mills; and
- (v) Implementation of a World Bank assisted shrimp culture project in Andhra Pradesh, Orissa and West Bengal covering a net water area of 3810 ha. from 1992-93 onwards for a duration of 7 years, at an estimated cost of about Rs. 250 crore.

Fish Landing Centres and Fishing Harbours

6789. SHRI RAMA KRISHNA KONATHALA: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of fishing harbours and fish landing centres cleared by the Union Government during the last three years, State-wise; and

(b) the cost of each of these projects along with Central and State share, separately?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b). Four Fishery Harbours and twelve Fish Landing Centres were cleared by the Union Government during the last three years: A Statement showing details is attached.

STATEMENT

Fish Landing Centres and Fishing Harbours

(Rs. in lakhs)

Sl. No.	Name of fishery Harbours (FH), Fish Landing Centre (FLC) and year of sanction	Sanctioned cost	Central share	State share
1	2	3	4	5
1989-90				
1.	Gopalpur F.H. (Orissa)	672.40	336.20	336.20
2.	Onjal ELC (Gujarat)	42.00	21.00	21.00
3.	Rajpura FLC (Gujarat)	43.35	21.68	21.68
4.	Sarjekote FLC (Maharashtra)	30.00	15.00	15.00
5.	Agrao FLC (Maharashtra)	64.50	32.25	32.25
1990-91				
6.	Paradip Major FH (Orissa)	2834.43	2834.43	Nil
7.	Panchubisa FLC (Orissa)	32.68	16.34	16.34

Sl. No.	Name of fishery Harbours (FH)/ Fish Landing Centre (FLC) and year of sanction	(Rs. in lakhs)							
		Sanctioned cost	Central share	State share	1	2	3	4	5
1									
8.	Navabunder FLC (Gujarat)	33.91	16.96	16.96					16.96
1991-92									
9.	Mopla Bay (Kerala)	564.00	282.00	282.00					282.00
10.	Chombal (Kerala)	556.00	278.00	278.00					278.00
11.	Quilandy (Kerala)	23.00	11.50	11.50					11.50
12.	Kansabansa (Orissa)	46.40	23.20	23.20					23.20
13.	Soran (Orissa)	9.97	4.98	4.98					4.98
14.	Nairi-stage II (Orissa)	6.00	3.00	3.00					3.00
15.	Rushikulya (Orissa)	9.40	4.70	4.70					4.70
16.	Palur (Orissa)	17.00	8.50	8.50					8.50